

DIVISION BENCH

O-133

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/43(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2021, 10:30 A.M

Name of the Company	GLOBAL SUSTAINABLE DEVELOPMENT SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES PATNA BIHAR		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the applicant

Mr. Riteek Baheti, PCS

ORDER

Mr. Riteek Baheti, Ld. Authorised Representative for the Petitioner present.

Matter is heard. Reserved for order.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**